Seventeenth Loksabha

>

Title: Regarding selling of profit making Public Sector Undertakings by the Government.

SHRI ADHIR RANJAN CHOWDHURY: Hon. Speaker, Sir, I would like to draw the attention of the House and the people of our country. The Government of India has been pursuing the path under the template -- 'One Nation, one intention and go for privatisation'.

Sir, you will be astonished to note that this Government is on a selling spree. The profit-making Public Sector Undertakings are being sold away only to please some pampered corporate Houses in our country ...(*Interruptions*)

माननीय अध्यक्ष: माननीय सदस्य, इस विषय पर बहुत बार चर्चा हो चुकी है। आप बैठ जाइए।

...(व्यवधान)

SHRI ADHIR RANJAN CHOWDHURY: Sir, this Government has been resorting to the selling of Government PSU stakes only to fund the exchequer, much to the disservice of our economy. ...(*Interruptions*) Sir, just for example, I am referring to the case of HPCL. ...(*Interruptions*)

माननीय अध्यक्षः माननीय सदस्य यह आप बोल चुके हैं।

...(व्यवधान)

SHRI ADHIR RANJAN CHOWDHURY : Sir, do you know the case of HPCL? ...(*Interruptions*) The importance of HPCL has been

derogated by this Government. ...(Interruptions) The Government is trying to evade even the Parliament scrutiny. ...(Interruptions)

माननीय अध्यक्ष: माननीय सदस्य, क्या आप कोई मोशन लेकर आए हैं?

...(व्यवधान)

SHRI ADHIR RANJAN CHOWDHURY: In 2003, the Supreme Court of India made it clear in the context of BPCL and HPCL that they cannot be disinvested without the concurrence of the Parliament. ... (*Interruptions*)

माननीय अध्यक्ष: श्री कुलदीप राय शर्मा को श्री अधीर रंजन चौधरी द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है।

...(व्यवधान)

श्री अधीर रंजन चौधरी: पार्लियामेंट की कंकरेंस नहीं ली जाती है। एक के बाद एक सारे प्रोफिट ...(व्यवधान)